

SHYAM LAL YADAV: Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report of the National Central for Management of Agricultural Extension, Hyderabad, for the year 1987-88.

(ii) Annual Accounts of the National Centre for Management of Agricultural Extension, Hyderabad, for the year 1987-88 and the Audit Report thereon.

(iii) Review by Government on the working of the Management.

(iv) Statement giving reasons for the delay in laying the papers mentioned at (i) and (ii) above.

[Placed in Library. See No. LT-7800/89 (i) to (iv).]

Report and Accounts (1987-88) of the Hindustan Copper Limited, Calcutta and related papers.

THE MINISTER OF ENERGY (SHRI VASANT SATHI): Madam, on behalf of Shri Mahan Lal Eardar, I lay on the Table:—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Twenty-first Annual Report and Accounts of the Hindustan Copper Limited, Calcutta, for the year 1987-88, together with the Auditors' Report on the Accounts and the comments of Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company.

II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (i) (i) above.

[Placed in Library. See No. LT-7801/89 for I and II.]

### Cold Storage (Amendment) Order, 1988

SHRI SHYAM LAL YADAV: Madam, on behalf of Shri Janardhan Poojari I also lay on the Table under sub-section (6) of section 3 of the Essential Commodities Act, 1955, a copy (in English and Hindi) of the Ministry of Agriculture (Department of Rural Development) Notification S.O. No. 3506, dated the 26th November, 1988, publishing the Cold Storage (Amendment) Order, 1988. [Placed in Library. See No. LT-7804/89.]

I. Report and Accounts (1987-88) of the State Farms Corporation of India Limited, New Delhi and related papers.

II. Report (for the period from 1st April, 1987 to 11th Oct. 1987) of the National Dairy Development Board, Anand and related papers.

SHRI SHYAM LAL YADAV: Madam, I also lay on the Table:—

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Nineteenth Annual Report and Accounts of the State Farms Corporation of India Limited, New Delhi, for the year 1987-88, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-7756/89 for I and II.]

II. A copy each (in English and Hindi) of the following papers:—

(i) Annual Report of the National Dairy Development Board, Anand, for the period from 1st April, 1987 to 11th October, 1987 together with the Auditor's Report on the Accounts.